

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)- 520 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
16.01.2018

NAME OF THE COMPANY: Choudhary Rubber & Chemical Pvt. Ltd. Vs.  
Nikhil Footwear Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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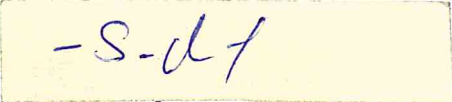
For the Petitioner (s) : Mr. Shailender Kumar, Advocate

For the Respondent (s) : Mr. Manoj Chauhan, Advocate

**ORDER**

A request for adjournment is being made on behalf of the Respondent.

At their request adjourned to 24<sup>th</sup> January, 2018.

  
(Deepa Krishan)  
Member (T)

  
(Ina Malhotra)  
Member (J)